

Revised

ITEM NO.836

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

MISCELLANEOUS APPLICATION Diary No(s). 35764/2019 IN C.A. NOS.
9142-44/2010

RAM SIROMANI TRIPATHI & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY & ORS.

Respondent(s)

Date : 04-12-2019 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. K.L. Janjani, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List after four weeks before appropriate
Bench.

[CHARANJEET KAUR]
A.R. -CUM-P.S.

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR

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